

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.11.2021 (FRIDAY)

COURT –IV (VIRTUAL MODE)

02:00 PM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 112 of 2021 (PH)	Bimlesh Bhardwaj and Ors. Vs. Value Infratech India Pvt. Ltd. (Through its Resolution Professional Sanjay Kumar Singh)	Piyush Singh	Sanjay Kr. Singh (R1 & R2) Saurabh Kalia (R4)

After the above

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

2.	Comp. App. (AT) No. 29 of 2021 (PH)	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Parul Shukla-R1 Vijayendra P. Singh A Jalan M.P. Srivignesh R-2 Nitish Sharma-R3.
3.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon’ble Chairperson

**-sd/-
Registrar**